

Bengal and women accommodation with 05 no. barracks and 9 toilets and bathroom at 25 Bn. Chhawla Campus Delhi have been completed by BSF.

5. All working women of ITBP have been allotted separate woman barracks with toilets, cook house cum dining halls at Frontier Head Quarters, Sector Head Quarters, Units (Battalions Head Quarters), Recruits Training Centre and Specialized Bns. of L&C SHQ. Women oriented periodicals and journals are being procured in libraries and common Staff rooms. A Committee has also been constituted to solve the sexual harassment cases of lady officers and Jawans.
6. A major Scheme *i.e.* Creche-Facilities under Code Head-50 other charges (Non-plan) for the exclusive benefit of women is also functioning in CAPFs.

**Measures to ensure complete rehabilitation of militants**

1179. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures being taken by Government to ensure complete rehabilitation of militants who have surrendered pursuant to the Government's scheme for surrender-cum-rehabilitation of militants/insurgents of North-Eastern areas;

(b) whether the plan of implementation of the scheme includes any mechanism for periodic monitoring or review of the rehabilitation process and re-integration of militants into the mainstream;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The Government of India is implementing a Scheme for Surrender-cum-Rehabilitation of Militants in the North-East. The objective of the Scheme is to wean away the misguided youth who have strayed into the fold of militancy and bring them to the mainstream. Surrenderees are paid monthly stipend upto ₹ 4000/- for a period of 36 months and an immediate grant upto ₹ 2.5 lakhs is kept in a bank in the name of each surrenderees as fixed deposit for a period of 3 years.

Persons eligible under the Scheme are initially lodged in a Rehabilitation Camp where they are trained in a trade/vocation of their liking or befitting their aptitude.

The Scheme provides for impact assessment of the policy every year to ensure corrective action.